



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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DPSS.CO.PD.No./02.10.002/2016-2017

November 8, 2016

The Chairman and Managing Director / Chief Executive Officers
All Scheduled Commercial Banks including RRBs /Urban Co-operative Banks / State Co-operative Banks /District Central Co-operative Banks/ Authorised ATM Network Operators / Card Payment Network Operators/White Label ATM Operators

Madam / Sir,

ATMs –Non-dispensing of Old High Denomination Notes – Closure of operations

The [Government of India has withdrawn from immediate effect](#) (midnight of November 8, 2016) the legal tender character of the existing and any older series banknotes in the denominations of ₹ 500 and ₹ 1000. As such, dispensing of these Old High Denomination (OHD) banknotes by banks through their ATMs has to be stopped from midnight of November 08, 2016.

2. In order to facilitate the banks to prepare themselves for the same, all Public sector /Private sector/Foreign banks, RRBs, Urban Co-op banks and State Co-op banks have already been advised to remain closed for public transactions on November 09, 2016.

3. In view of the above, it has been decided that all ATMs will remain closed for operations from the mid night of November 08, 2016 so that they do not dispense the withdrawn old higher denomination banknotes (OHD). The ATMs may resume functioning from November 11, 2016 upon their recalibration to dispense bank notes of only ₹ 50 and ₹ 100 denominations.

4. Banks and ATM switches may take necessary steps to initiate this measure with immediate effect for both on-us and off-us transactions.

5. Further, so as to ensure customer convenience, banks are also advised to provide all cash withdrawal transactions at their ATMs [free of cost](#) to their customers till December 30, 2016. It has also been decided that banks may fix a limit of ₹ 2000/- per day per card withdrawal limit at ATMs, for all their customers, till November 18, 2016.

6. This directive is issued under section 10(2) read with section 18 of the [Payment and Settlement Systems Act 2007 \(Act 51 of 2007\)](#).

Yours faithfully

(Nanda S. Dave)
Chief General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाइए